

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 702 of 2002

Jabalpur, this the 2nd day of April 2003.

Hon'ble Mr. R.K. Upadhyaya - Member (Admnv.)  
Hon'ble Mr. A.K. Bhatnagar - Member (Judicial)

1. Purshottam Purnia, son of Shri Khuman Singh Purnia,
2. Gyan Singh Purnia, son of Shri Salakram Purnia,
3. Sunil Kumar Thakur, son of Shri Ramesh Kumar Thakur, All resident of Gram Nakota, Newari, Schagpur, M.P.

APPLICANTS

(By Advocate - Shri Gresham Jain)

Versus

1. Union of India through Secretary Ministry of Defence New Delhi.
2. Director General of Ordnance Services, MGO Branch, Army Headquarter DHQ PO New Delhi.
3. The Commandant Central Ordnance DEPOT Ordnance Depot, Jabalpur.
4. Lieutenant Colonel D.R. Singh, the Chief Administrative Officer, CDD Jabalpur, presently Posted as Deputy Commandant 5-FOD, Gauhati, Assam c/o 56APO.

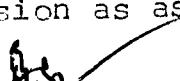
RESPONDENTS

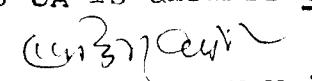
(By Advocate - P. Shankaran for official respondents)

ORDER (ORAL)

By R.K. Upadhyaya, Member (Admnv.) :-

The learned counsel of the applicants seeks permission to withdraw the present OA with liberty to file a fresh duly constituted OA in accordance with law. as withdrawn. permission as asked for is allowed. This CA is dismissed/

  
(A.K. BHATNAGAR)  
MEMBER (J)

  
(R.K. UPADHYAYA)  
MEMBER (A)

पृष्ठांकन सं. नो/लां. .... नियन्त्र. दि. ....

- (1) अधिकारी विभाग नाम संकेतक
- (2) अधिकारी विभाग नाम संकेतक
- (3) अधिकारी विभाग नाम संकेतक
- (4) अधिकारी विभाग नाम संकेतक

सूचना एवं आवश्यक जाग्रत

*P. Shankar Rao*  
*P. Shankar Rao*  
*P. Shankar Rao*  
*P. Shankar Rao*

Issued  
On 9.4.03  
C. S.